

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. OA 980 of 97

Present : Hon'ble Mr.D.Purkayastha, Judicial Member

Hon'ble Mr.S.P.Singh, Administrative Member

AMAR KR. CHATTOPADHYAY

V S

UNION OF INDIA & ORS.

For the applicant : None

For the respondents: Mr.S.P.Kar, counsel

Heard on : 20.12.2000

Order on : 20.12.2000

O R D E R

D.Purkayastha, J.M.

None appears for the applicant. The applicant is present in person in the Court today. He has also written a letter to the Registrar, Calcutta Bench dated 19.12.2000 that he does not want to proceed with the matter. The letter has been produced before us. Mr.S.P.Kar, 1<sup>st</sup> counsel appears for the respondents. The application is therefore disposed of as being not pressed. No order as to costs.

D.Purkayastha

MEMBER (A)

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MEMBER (J)